

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : **Comp.Appeal(CA)/40/2024**

NAME OF THE PETITIONER : **Income Tax Officer**

NAME OF THE RESPONDENT(S) : **Vivendi Ventures Pvt Ltd & 4 Ors**

UNDER SECTION : **Sec 252(1) of CA, 2013**

ORDER

Ld. Counsel Ms. Sagarika for the Appellant.

This is an Application u/s 252(1) seeking restoration of the company,
Applicant is directed to serve copy of the Application on the Respondents and
file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **29.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)